

different agencies and thus generate employment and suitable satisfying opportunities for scientific work.

8. The scheme of supernumerary posts is in operation in some of the departments for quick absorption of highly qualified scientists and technologists.

9. Science Advisory Committee to the Cabinet has looked into the question of employment and manpower planning amongst scientific personnel. On the basis of its recommendations the Government has set up a National Science and Technology Entrepreneurship Development Board as an institutional mechanism to promote gainful self-employment in the country with the help of institutional finance. A directive has also been issued to all the scientific departments to fill up the existing vacancies.

Amount paid to Central Government employees on LTC

3756. SHRI R. R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount paid by Central Government to its employees by way of L.T.C. during the last block year 1978—81;

(b) the number of employees who preferred to travel on L.T.C. by private buses; and

(c) the number of cases detected by Government for producing false receipts for L.T.C. advance?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENTS OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUB-BAIAH): (a) to (c). L.T.C. claims of individual Government servants are considered by the appropriate Controlling Authorities in various Central Government offices located throughout the country. If there is any false claim, it is open to them to take suitable action against the Government servants concerned. In the circumstances, information is regard to these matters is neither available nor maintained centrally.

दिल्ली में सीमेंट की कमी

3757. श्री त्रिलोक चन्द्र : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि जनवरी और फरवरी, 1982 के महीनों में दिल्ली में सीमेंट की कमी हुई है और यदि हां, तो इसके क्या कारण थे ;

(ख) क्या यह भी सच है कि वर्ष 1980-81 और 1981-82 के दौरान नगर निगम के अधिकांश निर्माण कार्य अपेक्षित सीमेंट की मात्रा उपलब्ध न होने के कारण पूरे नहीं हो सके ;

(ग) नगर निगम के पास इस समय कितना सीमेंट उपलब्ध है; और

(घ) क्या यह सच है कि सीमेंट न मिलने के कारण अनेक स्थानों में चूना और राख का प्रयोग करते हुए कोटा पत्थर का काम किया जा रहा है;

उद्योग तथा इस्पात और खान मंत्रालयों में राज्य मंत्री (श्री चरणजीत चानना) :

(क) जी हां । राजस्थान और मध्य प्रदेश में सीमेंट कारखानों द्वारा दिल्ली के लिए अधिक मात्रा में सीमेंट का आवंटन किया जाता है । इन राज्यों में बिजली की कटौती होने के कारण सीमेंट के उत्पादन और दिल्ली को की जाने वाली पूर्ति पर प्रभाव पड़ा है ।

(ख) देश में सीमेंट की सामान्य कमी रही है और यह सम्भव है कि इस सीमा तक दिल्ली नगर निगम के निर्माण कार्य पर प्रतिकूल प्रभाव पड़ा होगा ।

(ग) 862 बोरियां ।

(घ) दिल्ली प्रशासन ने सूचित किया है कि उसके पास इस सम्बन्ध में ठीक-ठीक जानकारी नहीं है। फिर भी हो सकता है कि कुछ मामलों में फर्श पर कोटा पत्थर जमावे के लिए चूना और राख का उपयोग किया गया हो।

Annual Plans set for Jammu and Kashmir

3758. SHRI GHULAM RASOOL KOCHAK: Will the Minister of PLANNING be pleased to state:

(a) whether the State Government of Jammu and Kashmir has pointed out to the Union Government that Annual Plans set for Jammu and Kashmir during 1982-83 are not sufficient to meet the minimum needs of the State;

(b) if so, whether Jammu and Kashmir State is the only State where over-drafts have not been registered;

(c) whether Jammu and Kashmir Government feels that sufficient funds have not been allotted to the State during the last financial year 1981-82;

(d) whether in view of the States complaint, Government have agreed to provide more funds to the State during the next financial year; and

(e) if so, to what extent?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) No, Sir.

(b) Jammu and Kashmir does not bank with Reserve Bank of India and hence the question of their registering any overdraft does not arise.

(c) No, Sir. The Annual Plan outlay for 1981-82 was raised from Rs. 160 crores to Rs. 165 crores to meet the essential requirements of few on-going projects.

(d) and (e). Do not arise.

News item captioned "Crime thrives as protection"

3759. SHRI SHEO SHARAN VERMA:

SHRI BAPUSAHEB PARULEKAR:

DR. A. U. AZMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Crime thrives on protection" and 'Drive to trace proclaimed offenders' appearing in the Times of India of 5 and 10 February, 1982 highlighting (i) meeting with senior officers to protest against protection to notorious criminals and involving innocent persons in their places; (ii) payment of Rs. 5 lakh per month for the protection of underworld bosses; (iii) failure to arrest 3500 proclaimed offenders by the police; (iv) dressing down of a sub-inspector by a senior police officer on the hauling and catching of a notorious charas dealer in July, 1980; (v) stricter control over police officers specially those posted in important field;

(b) if so, the reaction of Government thereto; and

(c) the action taken, with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBAIAH): (a) Yes, Sir.

(b) and (c). The Delhi Administration is looking into the matter contained in the Press report.

Faquir Chand Committee report on E.P.F.

3760. SHRI RAJESH KUMAR SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the recommendations made by Faquir Chand Committee, set up by Government in 1979 have not been implemented so far in